

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 472
ANSWERED ON 22.07.2026

PM-SGMBY IN HARYANA

472. SHRI SATPAL BRAHAMCHARI
SHRI JAI PARKASH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is providing financial assistance to domestic consumers for setting up of rooftop solar plants under the Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PMSGMBY) in the Sonipat and Hisar Lok Sabha Constituencies of Haryana;
- (b) if so, the details of applications received, approved, rooftop solar plants installed along with subsidy disbursed since the launch of the yojana in the Sonipat and Hisar Lok Sabha Constituencies;
- (c) whether the Government has encountered any problem in the implementation of yojana like lack of awareness, technical hurdles, delay in DISCOMs approval or other issues; and
- (d) if so, the steps taken by the Government to overcome these shortcomings and extend the benefits of the scheme to the maximum eligible families along with the details of the future action plan?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (d) The Ministry of New and Renewable Energy (MNRE) has been implementing the PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) since February 2024, aiming to install rooftop solar (RTS) systems in one crore residential households across the country by FY 2026–27 with total financial outlay of Rs. 75021 Cr.

The PMSG: MBY is a demand-driven scheme wherein all residential consumers in the country, including in the Sonipat and Hisar Lok Sabha Constituencies, having a grid-connected electricity connection with the local DISCOM, can avail the benefits of the scheme, for installation of RTS systems by applying on the National Portal (www.pmsuryaghar.gov.in) of the scheme.

The details of applications received, rooftop solar plants installed along with subsidy disbursed since the launch of the scheme in the districts of Haryana, covering Sonipat and Hisar Lok Sabha Constituencies, are given below:

S No.	District	Application (Nos)	Installation (Nos.)	Households (Nos.)	Subsidy Released Amt (in Cr.)
1	Bhiwani	8072	4132	4132	26.01
2	Hisar	14659	7430	7430	48.63
3	Jind	6961	3002	3252	18.63
4	Sonipat	6753	4011	8812	26.52
	Total	36445	18575	23626	119.79

To increase the installation rate and promote adoption of the scheme across the country, including the state of Haryana, the Ministry has taken the following measures:

- Online process from application to disbursal of subsidy directly into the bank account of the residential consumer through the National Portal.
- Availability of collateral-free loan from nationalized banks at a concessional interest rate of repo-rate plus 50 bps, i.e., 5.75% per annum for the present, with a tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Net metering agreement has been made part of application in the National Portal.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Conducting regional review meetings from time to time.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

Further, MNRE and REC Ltd., as the National Programme Implementing Agency (NPJA), for PMSG: MBY, work in close coordination with all the DISCOMs, for effective implementation of the scheme.
